

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.05.2024** THROUGH **PHYSICAL HEARING**

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No : -  
Petition No : TCP/197/2016  
Name of Petitioner : East India Investment Holding Pvt Ltd & Others  
& Vs  
Name of Respondent : Mamallapuram Development Pvt Ltd & 8 Others  
Section : Sec 397/398 of CA, 2013  
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**ORDER**

Present: Mr. E.Omprakash, Ld. Senior Counsel along with  
Mr. S.Aravindan for Petitioners.  
Mr. G.V.Mohan Kumar, Ld. Counsel for R1.  
Mr. Siddharth Vishnu, Ld. Counsel for R2, R3 and R5.  
Mr. A.G.Sathyanarayana, Ld. Counsel for R4 and R6.  
None for R7.

Pleadings are complete.

Ld. Counsels for the parties are directed to file short synopsis of arguments giving the dates and events, gist of the case identifying the issues involved and response thereof.

List the Petition for hearing on **18.06.2024 at 2.30 PM (Physical Hearing)**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**